

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.230/09/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Neeraj Tiwary & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel for Petitioner	vapparao@nclt.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Member (Technical)	9948221662	[Signature]

Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017

[Signature]
Member (Technical)

[Signature]
Member (Judicial)